

## Annexure-1

Bhubaneswar Expressways Private Limited

Date of commencement of CIRP : 01.01.2025

List of Creditors (Version 1.0) drawn as on 22.01.2025

Under Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of Secured Financial Creditors belonging to any Class of Creditors

(Amount in ₹)

Sl.No.	Name of Creditor	Details of claim received		Details of claim Admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
<i>NOT APPLICABLE</i>															
Total		₹	-	₹	-	-	₹	-	₹	-	₹	-	₹	-	-